

**HIGH COURT OF MANIPUR  
AT IMPHAL**

**NOTICE**

No. HCM/D-40/2022-Sect./806

Imphal, the 20<sup>th</sup> January, 2023

**RE: DESIGNATION OF SENIOR ADVOCATE**

In pursuance of Notification No. HCM/D-40/2022-Sect./14994 dated 25<sup>th</sup> August, 2022, applications/proposals seeking designation as Senior Advocates have been received from 31 (thirty one) Advocates mentioned in the List annexed hereto as ANNEXURE-A.

In terms of Rule 7(3) of the High Court of Manipur (Designation of Senior Advocates) Rules, 2022, suggestions/views, if any, of other stakeholders in the proposed designation of Senior Advocate, who have applied for conferment of designation as Senior Advocate, are invited for consideration by the Permanent Committee for Designation of Senior Advocate for purpose of scrutiny and assessment of the applications so received.

Suggestions/views, if any, accompanied by verifiable material may be submitted to the Secretariat of the Permanent Committee for Designation of Senior Advocate, addressed to the Registrar (Judl.), High Court of Manipur/Member of the Committee for Designation of Senior Advocate, either via email @ [registrar.hcmimphal@gov.in](mailto:registrar.hcmimphal@gov.in) or in hard copy on or before 27-01-2023.

Encl.: ANNEXURE-A (List of Advocates)



REGISTRAR (JUDL.) MEMBER,  
Secretariat: Permanent Committee for  
Designation of Senior Advocate

Copy to:-

1. The Advocate General, Manipur.
2. The Chief Vigilance Commissioner, Manipur.
3. The Commissioner (Law), Government of Manipur.
4. All the District & Sessions Judges/ all the Family Court Judges/Member Secretary, MASLSA/ all the Additional District & Sessions Judges/ Special Judge (ND&PS), Manipur/ P.O., Revenue Tribunal/MACT, Manipur/Additional Sessions Judge (Crime Against Women), Manipur/Special Judge (ND&PS) (FTC), Manipur.
5. The Chairman, Bar Council of Manipur.
6. The President, High Court Bar Association of Manipur.
7. The President, All Manipur Bar Association.
8. The Pr.S. to Hon'ble The Chief Justice, High Court of Manipur.
9. The P.S. to Hon'ble Mr. Justice M.V. Muralidaran, Judge, High Court of Manipur.
10. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
11. The P.S. to Registrar General, High Court of Manipur.
12. The System Analyst, High Court of Manipur. He is requested to upload the notice in the High Court's official website.
13. Notice Board.
14. Concerned file.

Sl. No.	Name of the Advocates for designation as Sr. Advocate
1.	Shri Moirangthem Devananda
2.	Shri Ahanthem Romen Kumar Singh
3.	Shri Sanoujam Shyamcharan Singh
4.	Smt. Aribam Noutuneshwari Devi
5.	Shri Khaidem Santa Singh
6.	Shri Tayenjam Rajendra Singh
7.	Shri R.K. Umakanta Singh
8.	Smt. Thoudam Sobhana Devi
9.	Shri Rarry Mangsatabam
10.	Smt. Momota Devi Oinam
11.	Shri Haobam Tarunkumar Singh
12.	Shri Ashangbam Jagjit Singh
13.	Shri Chongtham Ngongo Singh
14.	Shri Sapam Biswajit Meitei
15.	Shri Lenin Singh Hijam @ Hijam Lenin Singh
16.	Shri Khomdram Samarjit Singh
17.	Shri Soibam Nepolean Singh
18.	Shri Khwairakpam Tarunkumar Singh
19.	Shri Thokchom Modhu Singh
20.	Shri Moirangthem Gunedhor Singh
21.	Shri Sarangthem Suresh Singh
22.	Shri Laishram Shashibhushan
23.	Shri Serto Thangrengchao Kom
24.	Shri Athouba Khaidem
25.	Shri Hijam Debendra Singh
26.	Shri Samarjit Hawaibam
27.	Shri Naorem Umakanta Singh
28.	Shri Waikhom Darakeshwor Singh
29.	Shri Salam Samarjeet Singh
30.	Shri Sagolsem Jasobanta Singh
31.	Dr. Rajkumar Deepak Singh